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SLP(Crl.)No. 5684 OF 2004
ITEM No.39

Court No.12

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 5684/2004

(From the final judgement and order dated 03/09/2004 in CRLA 229/95
of The HIGH COURT OF BOMBAY AT AURANGABAD)

SOU.PUSHPABAI BAPURAO JOSHI

Petitioner (s)

VERSUS

STATE OF MAHARASHTRA

Respondent (s)

(With Appln(s). for bail)
(With Office Report)

Date : 17/12/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s)Mr. S.V. Deshpande,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

The Special Leave Petition is dismissed.

(SUKHBIR PAUL KAUR)
COURT MASTER

(ASHA JOSHI)
COURT MASTER